THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET

	APPLICATION NO	
Applicant (S)	•	Respondent (S)
Advocate for Applicant (S)		Advocate for Respondent (S) .
NOTES OF THE REGISTRY		ORDERS OF THE TRIBUNAL
Cefy Siven Kile Acer 972 Thirtog	We are of the vi	unsel for applicant. unsel for the applicant. ew that it is not a case where to be issued. Accordingly the